## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1-2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.194/BB/20 17	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	Await report from ROC	252	Cheers Manufacturng Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

ORDER

PCS for the Petitioner is absent. He has sent a letter to the Tribunal seeking adjournment either to 17<sup>th</sup> or 18<sup>th</sup> Jan., 2018. Await ROC report. List it on 18.01.2018.

Member (T)

Member (J)